NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

15

T.C.P No. 207/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

NAME OF THE PARTIES:

Hydro Engineering

V/s.

Nipro Tubeglass Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Of Shipra Manager - Finance

Kenyconkae & Secretarial

For,

RESPONDENT,

ORDER TCP No. 207/ I&BP/NCLT/MB/MAH/2017

None present on Petitioner side. The Representative appeared on behalf of the Corporate Debtor 1; present saying the no Notice is given to the Corporate Debtor. On verification of record, it appears no Form had been filed by the Petitioner on or before 15.7.2017, therefore this Petition is abated with *iberty* as mentioned in the Notification dated 15.7.2017.

Sd/-V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASHKUMAR Member (Judicial